

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:443
ANSWERED ON:06.08.2013
ALLOCATION UNDER NFS SCHEME
Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government proposes to provide pulses, edible oil, sugar, kerosene and milk apart from rice and wheat under the proposed National Food Security (NFS) scheme in the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor and the rationale for providing only rice and wheat along with the corrective steps proposed to be taken in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): There is no scheme of the Government named National Food Security Scheme. However, under the National Food Security Ordinance (NFSO) 2013, promulgated on 05.07.2013, entitlements are in terms of subsidized foodgrains (coarse grains, wheat and rice) under Targeted Public Distribution System (TPDS) and meals for pregnant women & lactating mothers and children upto 14 years of age.

(c): The entitlements under the Ordinance have been provided keeping in view the overall domestic availability of different commodities and the fiscal constraints.